

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA/TA/MP No. 497/96 199

Balendra Kumar Sharma Versus Secy.

Date of Order

Orders

24.7.2000

Mr. Shiv Kumar - Counsel for applicant.

The Counsel for the applicant seeks to withdraw the O.A with liberty to file a fresh O.A if so required.

In view of the submissions made by the learned Counsel for the applicant this O.A is disposed of as withdrawn with a liberty to file a fresh O.A, if so required.

(N.P. Nawani)
M(A)

(S.K. Agarwal)
M(J)

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for Shikumar
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